

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

Item No. 195
(IB)-37(PB)/2018

IN THE MATTER OF:

Dinesh Kumar Jain & Ors. Applicant/petitioner
Vs.
Fantastic Buildcon Pvt. Ltd. & Ors. Respondent

SECTION:

Under Section 7 of IBC, 2016 in Liq.

Order delivered on 16.01.2020

Coram:

SHRI B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Krishna Kumar, Mr. Srujana Suman Mund,
Adv.
For the Respondent : Mr. Rakesh Kumar, Mr. Dhruv Gupta, Adv.
Mr. B. Vinod Khanna, Adv. for OL Mr. O.P Vijay

ORDER

List the matter for hearing on 12.02.2020.


(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT


(S. K. MOHAPATRA)
MEMBER (TECHNICAL)